

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 1818/2024 in C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Njs Engineers India Private Limited
Vs. M/S. Maharashtra State Electricity
Distribution Company Limited
IN THE MATTER OF
Shri Pramod Mahajan & Ors
V/s
Phadnis Infrastructure Ltd**

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1818 of 2024:- Ld. Counsel, Prakhar Tandon appeared for the Applicant through VC. Ld. Counsel, Avinash Khanolkar a/w Surekha Yadav waives notice on behalf the Respondent/Liquidator and states that Respondent has chosen not to file reply to the present Application.

List this matter on **05.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)